

F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 2.8.2019

ORDER NO. 163 of 2019

Hon'ble President is pleased to partially modify the roster order no. 159 of 2019 for **CESTAT, New Delhi** to the extent indicated below:-

On 5.8.2019 at 10.30 a.m. Hon'ble Sh. Anil G. Shakkarwar, Member (T) and Hon'ble Ms. Rachna Gupta, Member (J) will hear Customs Division Bench matters.

By order,



(Bineesh Kumar K. S.)
Registrar

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Registrar